

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2641
ANSWERED ON:21.03.2005
AMENDMENT IN EXISTING CROP INSURANCE SCHEME
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to amend existing crop insurance scheme;
- (b) if so, the details thereof; and
- (c) the steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)to(c): A Joint Group to study the improvements required in the existing crop insurance schemes was constituted by the Government of India. The Group made indepth study of the related issues and submitted its report on 20.12.2004. The Group has made number of recommendations. The important recommendations are in respect of reducing the unit area of insurance to Gram Panchayat for major crops, improving the basis of calculation of threshold yield, recommending higher indemnity level of 80% and 90%, coverage of pre-sowing/planting risks and post-harvest losses, to provide personal accident insurance cover and Package Insurance Policy etc.

The Government is consulting various stakeholders to modify the National Agricultural Insurance Scheme (NAIS) based on the recommendations of the Joint Group.